

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 2700
TO BE ANSWERED ON 15.12.2015

CONSUMER PRODUCT SAFETY AUTHORITY

2700. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether in view of the lack of safety mechanism in schools and educational institutions, the Government is planning to establish a Consumer Product Safety Authority to monitor safety protocols strictly;
- (b) if so, the details thereof; and
- (c) if not, the measures taken by Government to provide consumer safety?

ANSWER

మినిస్టర్ ఆఫ్ కన్సూమర్ అఫైర్స్, ఫుడ్ అండ్ పబ్లిక్ డిస్ట్రిబ్యూషన్
గౌరవనీయులు:

THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c) : The Bureau of Indian Standards (BIS), the National Standards body of India, has been set up under the Bureau of Indian Standards Act, 1986 for the harmonious development of the activities of standardisation, marking and quality certification of goods and for matters connected therewith. The BIS has taken several measures to promote a culture of quality in the manufacturing process. It has developed over 19000 quality standards and enforces conformity to standards in diverse sectors across over 28000 licensees who use the ISI quality mark in manufacturing their products. BIS also organizes awareness programmes for consumers and industry for promoting the concept of standardization, certification and quality consciousness besides organizing “educational utilisation of standards” programmes on the concept and benefits of standardization for students and faculty of schools, colleges etc.

The Food Safety and Standards Act, 2006 was enacted in order to consolidate all the laws relating to food and to establish the Food Safety and Standards of India (FSSAI) for laying down science-based standards for articles of food and for regulating their manufacture, storage, distribution, sale and import, for ensuring availability of safe and wholesome food for human consumption in the Country.
